

Title: Need to roll back the retirement age of Government employees from 60 years to 58 years and provide employment to one of dependents of the retiring Government servants. –Laid.

SHRIMATI KRISHNA TIRATH (KAROL BAGH) : I take this opportunity to refer to the decision taken by previous Government to increase the age of retirement of Government employees from 58 to 60 years.

This had inevitably gone against the interests of the unemployed youth, whose numbers have been swelling in crores, year after year, by squeezing and narrowing down the employment opportunities for the youth. At the same time the Government had imposed a restriction rather a ban on filling the vacancies caused by retirement of Government employees. With promotion of privatization of Government services in various service fields, the situation has further aggravated, since private job opportunities are by and large bereft of job security.

I request the Government to roll back the retirement age from 60 years to 58 years and the employees so retiring be assured that at least one of their employee dependents would be taken in Government job suited to his qualification and ability. This while opening up employment opportunities for the youth, will bring peace and security to the aged after retirement.

It may be mentioned that quite a few State Governments have already rolled back the age of retirement from 60 years to 58 years.